NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1334/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Shubham Packging Industries

V/s.

Royal Drinks Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1 Dr S. homi PCS

ORDER

C.P. No. 1334/I&BC/NCLT/MB/MAH/2017

- Ld. Representative of the Petitioner is present.
- 2. Ld. Representative of the Petitioner placed on record Withdrawal Memo of Company Petition No. 1334/2017 along with Settlement Terms signed by both the sides.
- 3. As per the Settlement Terms, Corporate Debtor has paid off the outstanding debt and the Petitioner has received the same.
- 4. In view of the Withdrawal Memo, C.P. No.1334/2017 is disposed of as "Withdrawn". To be consigned to records.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.11.2017

vkr